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(c) whether annual G.P.F. statement is given to the subscribers and if not, what are the reasons therefor; and

(d) in what manner Government propose to advance loans to those employees whose amounts have been withdrawn through impersonation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Field investigations which had been in progress have been completed and findings are being drawn.

(b) Railway employees are governed by State Railway Provident Funds (S.R.P.F.) Rules. Proposals for withdrawals from S.R.P.F. are generally considered for meeting the expenditure on medical treatment, marriage|betrothal of self|dependents of Railways employees and house building and for meeting the cost of higher education, etc, subject to the subscribers satisfying the conditions of having rendered minimum service as laid down in the rules. Names of the officers involved and action taken against them can be known only after findings of the investigations are known.

(c) Annual S.R.P.F. statements are issued to the subscribers every year.

(d) Proposals for the grant of fresh advances withdrawals from the fund to the concerned employees will be considered after findings of the investigation are known.

# बरोजगार ड.क्टर

1106. श्रो हुकमदेव नारायण य। दवः क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि देश में कितने डाक्टर कार्यरत हैं और कितने बेरोजगार हैं?

### †[Unemployed doctors

1106. SHRI HUKUMDEO NAR-AYAN YADAV: Will the Minister of HEALTH be pleased to state what is the number of employed and unemployed doctors in the country?]

स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर। : देश में कार्यरत डाक्टरों की संख्या के बारे में ग्र्रपक्षित सूचना उपलब्ध नहीं है। तथापित, 1978 में राज्य चिकित्सा परिषदों में कुल 2,35,631 डाक्टर पंजीकृत किये गये थे । रोजगार कार्यालयो के चालू रजिस्टरो में 31–12–79 को चिकित्सा स्नातकों ग्रौर चिकित्सा स्नातकोत्तरो की संख्या 13,847 थी।

 $\dagger$ [THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): The requisite information regarding the number of doctors employed in the country is not available. However, a total number of 2,35,631 doctors were registered in 1978 with the State Medical Council. The number of Medical graduates and postgraduates on the live registers of the Employment Exchanges as on 31-12-1979 was 13,847].

# स्वास्थ्य मंत्रालय द्वारा ग्रायातित माल

1107. श्री हुकमदेव नारायण यादव : क्या स्वास्थ्य मंत्री यह बताने की क्रुपा करेंगे कि :

(क) जनवरी, 1980 से जून, 1980 को ग्रवधि के दौरान मंत्रालय द्वारा कितने मूल्य का माल ग्रायात किया गया ; ग्रौर यह माल किसके माध्यम से ग्रायात किया गया था ; ग्रौर

(ख) क्या ग्रायात किया गया यह माल देश में ही तैयार हो सकता था?

### †[Material imported by the Health Ministry

1107. SHRI HUKUMDEO NARA-YAN YADAV: Will the Minister of HEALTH be pleased to state:

(a) what is the value of the material imported by the Ministry during the period from January, 1980 to June, 1980; and through whom it was imported; and

(b) whether the items so imported could be manufactured in the country?]

स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर) : (क) ग्रौर (ख) ग्रयेक्षित सूचना एकव की जा रही है ग्रौर यथाशीझ सभा पटल पर रख दो जायेगी।

*†*[THE MNISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RAJAN LASKER): (a) and (b) The requisite information is being collected and will be placed on the Table of the House as soon as possible].

### Appointment of apprentices on the Northern Railway

#### 1108. SHRI MANUBHAI PATEL: SHRI SANTOSH KUMAR SAHU:

Will the Minister of RAILWAYS be pleased to refer to the reply to Unstarred Question 1148 given in the Rajya Sabha on the 27th June, 1980 and state:

(a) whether all the 284 qualified candidates who were recommended for appointment have since been appointed;

(b) whether a second list of 205 persons out of the remaining 258 has since been recommended for appointment.

(c) whether it is a fact that names of some qualified persons who were of merit list have been omitted on the ground that they have crossed the age limit; and (d) if so, what action Government propose to take to give alternative employment to them in light of the conditions given in Northern Railway Notice No. 75 Adm./A/1/5 App. dated the 16th February, 1976 for recruitment of apprentice clerks which stipulated that candidates should not be less than 14 years on the 1st February, 1976 and that there is no upper age limit?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) yes.

(c) and (d) The age limit for recruitment to non-technical categories on the Railways is 18 to 25. It has been decided that those who satisfied this condition on the date of engagement  $a_s$  apprentice should be eligible for appointment, even though they have since become overaged.

#### Kartar Singh Committee's report on medicos' conditions of service

#### 1109. SHRI SWAMI DINESH CHANDRA:

SHRI N. K. P. SALVE:

Will the Minister of HEALTH be pleased to state:

(a) what are the recommendations made by the Kartar Singh Committee Report on the conditions of service and the emoluments of the medicos in Government hospitals and dispensaries which have so far been implemented by Government;

(b) what are the recommendations that still remain to be implemented; and

(c) what are the reasons for nonimplementation and rejection; and whether it is a fact that the emoluments of junior doctors are less than those of the peons and messengers in the Reserve Bank and nationalised banks and public undertakings; if not, how the two compare taking all the pecuniary benefits together?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) and (b) The requisite information is